

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-1813/98

New Delhi this the 24th day of October, 2000.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)
Hon'ble Dr. A. Vedavalli, Member(J)

Shri Vipin Sharma,
S/o Sh. Tuki Ram Sharma,
R/o B-1-522, Madan Gir,
New Delhi-62.

.... Applicant

(Present : None)

Versus

The Secretary,
Department of Electronics,
Electronics Niketan,
6, CGO Complex,
New Delhi-3.

.... Respondent

(through Sh. R.V. Sinha, Advocate)

ORDER(ORAL)

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

We note that OA-1813/98 was ordered to be listed with OA-2936/97 & OA-2937/97. The aforesaid OA-2936/97 has been disposed of by order dated 25.08.2000 and similarly OA-2937/2000 has also been disposed of by order dated 25.08.2000.

2. Respondents' counsel Shri Sinha states that OA-1813/98 may now be disposed of in terms of the two aforesaid orders dated 25.08.2000.

3. As there is none to oppose this prayer, we order accordingly.

No costs.

A. Vedavalli

(Dr. A. Vedavalli)
Member(J)

/vv/

S.R. Adige

(S.R. Adige)
Vice-Chairman(A)